

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**STARRED QUESTION NO. 33
TO BE ANSWERED ON 27.11.2024**

CONSTRUCTION OF ROAD UNDER BRIDGE (RUB) AT NELLORE

*** 33. SHRI MADDILA GURUMOORTHY:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received proposals for constructing RUB near Venkatachalam at Nellore; and**
- (b) if so, what is the stipulated time for completion of said RUB?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF STARRED QUESTION NO. 33 BY SHRI MADDILA GURUMOORTHY TO BE ANSWERED IN LOK SABHA ON 27.11.2024 REGARDING CONSTRUCTION OF ROAD UNDER BRIDGE (RUB) AT NELLORE

(a) & (b): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Proposals/requests/suggestions/ representations, both formal and informal for ROB/RUBs across the country are received on the basis of demands raised by State Governments, Members of Parliament, elected representatives, Railways' own requirements, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

Regarding provision of RUB near Venktachalam at Nellore, a work of RUB in lieu of Level Crossing (LC) No. 106 at Km. 155/12-14 on Gudur-Vijaywada section has been taken up as a part of Vijaywada-Gudur station 3rd line project. In addition a work of ROB in lieu of LC No. 107 at Venkatachalam yard at cost of ₹ 50 crore has also been sanctioned.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal

of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
